

[Dr. Dal Chander Jain]

who sit in these examinations after passing their examinations in medicine and other technical courses, the age limit for appearing in the Civil Service Examinations should be restored to 28 years, as it was before 1987, so that candidates belonging to all categories may get a sufficient opportunities.

It may be mentioned here that during the freedom struggle the Congress had vehemently opposed the reduction in age limit for appearing in Civil Services Examinations. Giving due regard to the views of our freedom fighters, the age limit should again be restored to 28 years. *(Interruptions)*

MR. SPEAKER : Mr. Saifuddin Chowdhary, sit down.

[Translations]

It moves no difference to me if you speak loudly. I am not at all afraid and never I had fear in my mind. Yesterday also I told you and Professor Saheb also told you that discussion can be held in a proper way. You know that method. I also know it.

*(Interruptions)*

[English]

MR. SPEAKER : I have allowed. It is for me to admit the Motion. It is for you to decide the time. I have allowed that.

[Translation]

There is no harm in discussing. But it should be done in a proper way. Pressure tactics would not do.

[English]

So simple it is.

*(Interruptions)*

MR. SPEAKER : Now Mr. Nirmal Khatri—Matter under rule 377.

[Translation]

(v) Industrialisation of Faizabad and Barabanki districts of Uttar Pradesh

SHRI NIRMAL KHATTRI (Faizabad) : Mr. Speaker, Sir, through you, I would like

to draw the attention of the Government for undertaking industrialisation of the backward districts of Faizabad and Barabanki in Uttar Pradesh which also fall within my Parliamentary constituency.

This backward area could develop if any public undertaking or any major industry is set up in Sohabal and Milkipur area in Faizabad district and in Rudauli area in Barabanki district. Survey work may please be conducted on these two possibilities. *(Interruptions)*

MR. SPEAKER : I will call. Heavens are not going to fall. There is nothing new today. I will call, no difficulty is there. There is no difficulty. There is no need to get agitated. Did I ever refuse permission? Please sit down.

[English]

I never disallow anything.

*(Interruptions)*

[Translation]

MR. SPEAKER : Shri Amal Datta, anything will be done in a proper way, but not under your duress.

*(Interruptions)*

[English]

SHRI AMAL DATTA (Diamond Harbour) : We have given an adjournment motion on this.

SHRI SAIFUDDIN CHOWDHARY (Katwa) : Sir, why don't you allow me to make a submission? *(Interruptions)*

[Translation]

MR. SPEAKER : you go on insisting, but I will never do it. The rules do not permit me.

*(Interruptions)*

MR. SPEAKER : Shri Basudeb Acharia, please read your matter under rule-377.

[English]

SHRI BASUDEB ACHARIA (Bankura) : We want to know whether you will allow Mr. Saifuddin Chowdhary to make a submission.